

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-3048(ND)2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.01.2020**

**NAME OF THE COMPANY: Kashmir Motor & General Finance Pvt. Ltd.
V/s. M/s. Vipul Ltd.**

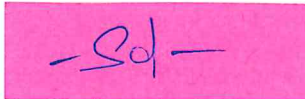
SECTION: U/s. 7 of IBC Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

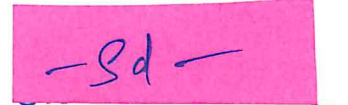
Present: Mr. Rahul Malhotra and Mr. Shubham Pandey, Advocates for the
Petitioner
Mr. Aditya Chandra, Advocate for the Respondent

ORDER

Arguments heard. Reserved for orders.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**